

National Advisory Council for the Education of the Handicapped

785. Dr. Sushila Nayar: Will the Minister of Education be pleased to state:

(a) what is the personnel of National Advisory Council for the Education of the Handicapped;

(b) the main recommendations made by them during the last two years;

(c) which of them have been implemented so far; and

(d) the reasons for the delay in the formulation and implementation of a comprehensive scheme for the needs of handicapped children?

The Minister of Education (Dr. K. L. Shrimall): (a) to (d). A statement giving the requisite information is placed on the Table of the Lok Sabha. [See Appendix II, annexure No. 112].

Handcarts and Wheel Barrows for Scavengers

786. Shri B. C. Mullick: Will the Minister of Home Affairs be pleased to state:

(a) whether the State Government of Orissa have submitted schemes for the supply of handcarts or wheel barrows to scavengers employed by Municipalities or other local bodies; and

(b) whether the sum of Rs. 39000 sanctioned to the Government of Orissa for the above purpose has since been drawn?

The Deputy Minister of Home Affairs (Shri Mani Alva): (a) Yes, Sir.

(b) Progress report from the State Government has not yet been received. The required information is being obtained and will be laid on the Table of the House as soon as available.

Primary Education

787. Shri B. C. Mullick: Will the Minister of Education be pleased to state:

(a) whether any financial assistance has been given to the State Government of Orissa for primary education during 1958-59, so far; and

(b) the total amount of money that has been allocated to the State of Orissa for primary education under the Second Five Year Plan?

The Minister of Education (Dr. K. L. Shrimall): (a) and (b). A statement is laid on the Table of the Lok Sabha.

STATEMENT

(a) According to the new procedure introduced this year regarding the payment of Central assistance to the State Governments for the implementation of Development Programmes under the Second Five Year Plan, separate sanctions for individual schemes are not issued in advance to State Governments Lump sum "ways and means advances" to the extent of 3/4 of the admissible Central assistance for all sectors of development being released in regular monthly instalments beginning in May, 1958. The amount of Central assistance that will be admissible to Government of Orissa for any category of schemes will be calculated during the 4th quarter of the year on the basis of the actual progress achieved by that State during the first three quarters and estimates for the 4th quarter. Scheme-wise sanctions of Central grants for the year 1958-59 will be issued accordingly, at that time.

(b) A sum of Rs. 265.23 lakhs was allocated to the State of Orissa for Elementary (including Basic) Education at the time of the formulation of the Second Five Year Plan.

Delhi Basic School Teachers

788. { Shri A. K. Gopalan:
Shri Kunhan:

Will the Minister of Education be pleased to refer to the reply given